

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Transfer Petition (Civil) No. 69 of 2019

Tanushri Gond	---	---	Petitioner
Versus			
Raushan Prasad Gond	---	---	Opp. Party

CORAM: Hon'ble Mr. Justice Aparesh Kumar Singh

Through: Video Conferencing

For the Petitioner: Mr. Shravan Kumar, Advocate

06/ 26.06.2020 Mr. Shravan Kumar appears for the petitioner today through Video Conferencing. Opposite party-husband has not yet entered appearance despite valid service of notice under both processes. However, due to difficulty in movement during lockdown, date for entering appearance of opposite party-husband is extended by two weeks.

2. Let the matter be listed on 10.07.2020.

3. In the meantime, further proceedings in connection with Original Suit No. 265/2018 pending in the Court of learned Principal Judge, Family Court, Giridih shall remain stayed.

(Aparesh Kumar Singh, J)

Ranjeet/